Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended.

ONESOURCE TECHMEDIA LIMITED

(CIN:L72900TN2008PLC067982)

Registered Office: Sindur Pantheon Plaza, 4th Floor, 346, Pantheon Road, Egmore, Chennai, Tamil Nadu- 600008, India;
Tel: 044-43555227; **Fax:** 044-42134333; **Email:** onesourcetechmedialtd@gmail.com; **Website:** www.onesourcetechmedia.com

This Post Offer Advertisement ("**Post Offer Advertisement**") is being issued by Saffron Capital Advisors Private Limited (the "**Manager to the Offer**"), on behalf of Mr. Fayaz Usman Faheed ("**Acquirer**"), in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("**SEBI Regulations**"). The Detailed Public Statement with respect to the aforementioned offer was published on June 05, 2015 in Financial Express (English), Jansatta (Hindi), Tarun Bharat (Marathi) and Makkal Kural (Registered Office). Subsequently, corrigendum to DPS was published on October 28, 2015 ("**Corrigendum**") in the same newspapers in which the DPS was published.

1. **Name of the Target Company** : Onesource Techmedia Limited
2. **Name of the Acquirer** : Mr. Fayaz Usman Faheed
3. **Name of the Manager to the Offer** : Saffron Capital Advisors Private Limited
4. **Name of the Registrar to the Offer** : PurvaSharegistry (India) Private Limited
5. **Offer Details** :
   a. **Date of Opening of the Offer** : November 02, 2015
   b. **Date of Closure of the Offer** : November 17, 2015
6. **Date of Payment of Consideration** : November 20, 2015
7. **Details of Acquisition** :

S. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 6 per share	₹ 6 per share
7.2	Aggregate number of shares tendered	1688050	200000
7.3	Aggregate number of shares accepted	1688050	200000
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	1,01,28,300	12,00,000
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement (No. & %)	Nil	Nil
7.6	Shares proposed to be acquired by way of Agreement ("Sale Shares") • Number • % of Fully Diluted Equity Share Capital	1771200 27.28%	1771200 27.28%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	1688050 26.00%	200000 3.08%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil	Nil
7.9	Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	3459250 53.28%	1971200 30.36%
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre:- 3650900, 56.23% Post:- 3033250, 46.72%	Pre:- 3650900, 56.23% Post:- 4521300, 69.64%

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the offer document.

Issued by the Manager to the Offer on behalf of the Acquirer

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SAFFRON CAPITAL ADVISORS PRIVATE LIMITED
Company Identification Number: U67120MH2007PTC166711
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Email id: openoffers@saffronadvisor.com; **Website:** www.saffronadvisor.com
Investor grievance: investorgrievance@saffronadvisor.com
SEBI Registration Number: INM 000011211
Contact Person: Amit Wagle

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Date: November 24, 2015 **Place:** Mumbai